

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 326
CP-33/ND/2021

IN THE MATTER OF:

Union of India through SFIO

.....APPLICANT/PETITIONER

Vs

Peeyush Aggarwal and Comp

.....RESPONDENT

SECTION

U/s 140

Order delivered on 22.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Shiva Lakshmi, CGSC, Mr. Rajdeep Saraf

For the Respondent : Dr Vikrant Narayan Vasudeva R-2.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Proxy Counsel seeks an adjournment on behalf of Ms Shiva Lakshmi CGSC
on behalf of the Applicant.

List the matter on **13.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**